

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC. VII-1/2006/4166/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Kaushik Hazarika,
District & Sessions Judge,
Dhemaji.

Dated Guwahati, the 10th May, 2024.

Sub:- **Station leave permission.**

Ref:- Your Letter No.DJDH/1619/2024, dated 07.05.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the morning of 12.05.2024 till the morning of 17.05.2024**, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-1/2006/4167/A, dated , 10-05-2024

Copy to:

✓. The Project Manager, Gauhati High Court.

10/05/24
JT. REGISTRAR (VIGILANCE)

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